

(c) to (e) Godowns built by the private parties with loan from the Nationalised Bank under the ARDC scheme used to be straightway hired by the Food Corporation of India for the guaranteed period. These godowns were de-hired after the guaranteed period. For re-hiring, private godowns get considered only after the Central Warehousing Corporation/State Warehousing Corporation/State Agencies godowns.

Minority Concentration Districts

4498. SHRI A.K.A. ABDUL SAMAD: Will the Minister of WELFARE be pleased to state:

(a) the criterion for the identification of minority concentration district;

(b) the up-to-date list of such districts; and

(c) the percentage of the total population of each minority community in

the country (1981) covered by these districts?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Programme of Action drawn up under the National Policy on Education, 1986 and placed before the Parliament contains a list of 40 (now 41) minority concentration districts which has been adopted for the implementation of 15 Point Programme for Minority Welfare.

(b) The list is given in the statement given below.

(c) At national level, 5 religious communities, namely, Muslims, Christians, Sikhs, Buddhists and Zorashtrians are considered as minorities for purposes of implementation of 15 Point Programme. The percentages of these communities in these districts to their total population in the country (1981) are 6.71; 8.75; 1.91; 14.98 and 70.65, respectively.

STATEMENT

<i>States</i>	<i>Districts</i>
Uttar Pradesh	1. Rampur
	2. Bijnor
	3. Moradabad
	4. Saharanpur
	5. Muzaffarnagar
	6. Meerut
	7. Bahraich
	8. Gonda
	9. Ghaziabad
	10. Pilibhit
	11. Deoria
	12. Barabanki
	13. Basti
West Bengal	14. Murshidabad
	15. Malda

<i>States</i>	<i>Districts</i>
West Bengal— <i>Contd.</i>	16. West Dinajpur
	17. Birbhoom
	18. Nadia
	19. 24-Parganas—North
	20. 24-Parganas—South
	21. Cooch-Bihar
	22. Howrah
Kerala	23. Malappuram
	24. Kozhikode
	25. Cannanore
	26. Palghat
	27. Wyanad
Bihar	28. Purnea
	29. Katihar
	30. Darbhanga
Karnataka	31. Bidar
	32. Gulbarga
	33. Bijapur
Maharashtra	34. Greater Bombay
	35. Aurangabad
Andhra Pradesh	36. Hyderabad
	37. Kurnool
Haryana	38. Gurgaon
Madhya Pradesh	39. Bhopal
Rajasthan	40. Jaisalmer
Gujarat	41. Kachch

Allotment of Government Accommodation

4499. SHRI NANDIYELLAIAH:
SHRI C.K. KUPPUSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether ad-hoc Government accommodation sanctioned to Govern-

ment servants on out of turn basis during November, 1989 are yet to be allotted;

(b) if so, the details thereof; and

(c) the time by which the allotments are likely to be made?